

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3451  
ANSWERED ON:20.08.2004  
COLLECTION OF INCOME TAX  
Gowda Shri D.V. Sadananda;Reddy Shri S.P.Y.

**Will the Minister of FINANCE be pleased to state:**

- (a) the total amount of income tax collected during the last three years, year-wise and State-wise
- (b) the percentage of the tax collected forming part of the GDP;
- (c) the total amount spent on the education of the tax including the salaries and allowances of the Income Tax personnel during the same period, year-wise and State-wise;
- (d) the number of individual tax payers including those who have paid tax above Rs.1crore per year during the last three years, year-wise and State-wise;
- (e) whether the revenue collection has increased after broadening the tax base;
- (f) if so, the details thereof;
- (g) whether the Government proposes to exempt some sections of society from filing Income Tax Return; and
- (h) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) The total amount of income tax collected during financial years 2001-02 and 2002-03 with State-wise and tax-wise break-up is given at Annexures I and II respectively.

The total amount of income tax collected for financial year 2003-04 is provisionally reported as Rs.1,05,236 crore. The tax-wise break up of the collections for financial year 2003-04 is as under:

Corporation Tax	:	Rs.63,608 crore
Income Tax	:	Rs.41,441 crore
Other Direct Taxes	:	Rs. 187 crore

Total : Rs.1,05,236 crore

State-wise break-up of income tax collections for financial year 2003-04 is not yet available as the accounts of the Government for this period have not yet been finalized.

(b) The direct tax-GDP ratio in the last three financial years has been as follows:

Fin. Year	Direct Tax Collections (Crore)	GDP at current Market (Crore)	Direct Tax GDP Ratio
2001-02	69198	2282143	3.03%
2002-03	83088	2469564	3.36%
2003-04	105236	2772194	3.80%

Note:

1. GDP figures for 2002-03 are based on Quick Estimates.
2. GDP figures for 2003-04 are based on Advance Estimates.
3. Direct Tax collection figures for 2003-04 are provisional.

(c) It is presumed that in this part the Hon'ble Members of Parliament are referring to the total amount spent on `collection` of tax.

The expenditure incurred on collection of Income tax for the last three years is furnished in the table below:

(in crore of rupees)

Year	Total Expenditure
2001-02	1022
2002-03	1015
2003-04	1054

The above expenditure includes expenditure on items like Salaries, Wages, Overtime Allowance, Travel Expenses, Office Expenses, Rent Rates & Taxes etc. The expenditure is incurred by over one hundred budgetary authorities consisting of the Chief Commissioners, Director Generals, Directors and Commissioners of Income Tax etc. These authorities incur expenditure in respect of their charge and the expenditure details are not maintained state-wise.

(d) Such details are not centrally maintained and their compilation would require collection of information from field units located all over the country, involving substantial time and effort, which may not be commensurate to the purpose sought to be achieved.

(e) & (f) The tax-base of Income Tax Department has increased from 2.47 crore tax payers in F.Y. 2000-01 to 3.01 crore tax payers in F.Y. 2003-04. During this period, the collection of direct taxes has also increased from Rs.68,305 crore to Rs,1,05,236 crore.

(g) At present there is no proposal to exempt any specific section of society from filing return of income.

(h) Does not arise in view of reply to part (g) above.